

SHRI JYOTIRMOY BOSU: If you allow the House to be denigrated like this then how can we function. (Interruptions).

(Interruptions)**

MR. SPEAKER: Nothing is to be recorded without my permission.

11.23 hrs.

PERSONAL EXPLANATION BY
MEMBER

SHRI GEORGE FERNANDES (Muzaffarpur): Sir, on 29th January, 1980, while speaking on the motion of thanks on the President's Address, an hon'ble Member, Mr. K. K. Tiwari, has chosen to make several allegations against my person. I wish to state that the allegations made by him are not only false and malicious, but are a direct insult to the people of Muzaffarpur who voted for me, and to all those workers belonging to the Lok Congress (U), CPI(M), CPI, SUCI or belonging to no party who toiled so hard and against such heavy odds for my election.

(Interruptions)**

MR. SPEAKER: Nothing is to be recorded without my permission. Mr. Tiwari, you are not allowed.

11.24 hrs.

MATTERS UNDER RULE 377

(i) DROUGHT CONDITIONS IN ANDAMAN
AND NICOBAR ISLANDS

SHRI MANORANJAN BHAKTA (Andaman and Nicobar Islands): Sir, this year due to short fall in rain complete drought condition prevails through out the Andaman and Nicobar Islands. The government has declared it as drought affected area. Drinking water problem has already been acute. The villagers are not getting drinking

water in many villages in South, North and Middle Andamans. The food for work has to be intensified and the present beginning of the work through P.W.D. etc., is not adequate and satisfactory. People from North, Middle and South Andamans, men, women are badly requiring job under food for work immediately.

I appeal to the Home Minister to immediately create Rural Development Department in Andamans alongwith staff to take the food for work programme vigorously to save the people of that far flong Union Territory from starvation.

(ii) EFFECT OF CUT IN ELECTRICITY IMPOSED BY RAJASTHAN GOVERNMENT

श्री विरधी चन्द जैन (वाडमेर) : राजस्थान सरकार द्वारा भाखरा, व्यास, भटिंडा आदि स्रोतों द्वारा बहुत कम बिजली मिलने से और ग्रणु बिजली घर कोटा के बन्द होने से 10 परसेन्ट से 75 परसेन्ट की बिजली के कटौती के कारण औद्योगिक कारखानों, रोक फोसकॉट संयंत्र, नागरिक हवाई अड्डे, अस्पताल, डाक तार, दवा आदि संस्थाओं में बुरा प्रभाव पड़ा है और कृषि उत्पादन भंगकर रूप से प्रभावित हुआ है और रेगिस्तानी क्षेत्रों से नगरीय एवं ग्रामीण जल प्रदाय योजनाओं के ठप्प पड़ने से पानी नहीं मिलने से हाहाकार फैला हुआ है। ऊर्जा विभाग पुढे स्तर पर ठोस कार्यवाई कर के उपरोक्त वर्णित समस्या को हल करने में सहयोग दे।

(iii) REPORTED PROPOSAL FOR REDUCTION
IN CENTRAL GOVERNMENT STAFF

SHRI INDRAJIT GUPTA (Basirhat): Sir, the Minister of State for Finance has made a statement asking various Ministries and Department to consider reduction in staff by at least 12 per cent of the existing strength in order to "cut non-development expenditure." Not only is this statement based on the unjustified assumption that the Central Services are overstaffed, but it has given rise to serious apprehensions of arbitrary retrenchment of staff and a possible ban on new recruitments. Further, the impact of the proposed staff reduction on non-development expenditure would be minimal in the absence of other more basic economic measures. Government should hold consultations with the